GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES **RAJYA SABHA UNSTARRED QUESTION NO. 2154** ANSWERED ON 09.08.2024

PRODUCTION OF e-BUSES

2154. SHRI ANIL KUMAR YADAV MANDADI:

Will the Minister of HEAVY INDUSTRIES be pleased to state:

(a) whether Government is in receipt of orders for production of e-buses from the State Governments for their public transport utility;

(b) if so, the details thereof, State-wise;

(c) whether Government has fulfilled all the orders received from the State Governments in this regard;

- (d) if so, details thereof; and
- (e) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI BHUPATHIRAJU SRINIVASA VARMA)

(a) & (b): No, Government is not in receipt of orders for production of e-Buses from the State Government for their public transport utility. Ministry of Heavy Industries (MHI) is not involved in any business of production or manufacturing of e-Buses.

However, the Ministry of Heavy Industries formulated the Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme in 2015 to promote adoption of electric/ hybrid vehicles (xEVs) in India. The Phase-1 of the scheme was available up to 31st March, 2019 with budget outlay of Rs 895 Cr. Further, Phase-II of FAME India Scheme was implemented for a period of 5 years w.e.f. 01st April, 2019 with a total budgetary support of Rs. 11,500 Crore.

Under Phase-I of FAME India Scheme incentive for deployment of, 425 electric and hybrid buses were sanctioned to various cities in the country. The details are at **ANNEXURE-I**.

Under Phase-II of FAME India Scheme incentive for deployment of, 6862 electric buses were sanctioned to various cities/STUs/CTUs/ State Government entities for intra-city and intercity operations. Out of 6,862 e-buses, 4,901 e-buses have been deployed as on 06.08.2024. The details are at **ANNEXURE-II**.

(c) to (e): Do not arise in view of reply to part (a) & (b) above. ******

ANNEXURE-I

DETAILS OF ELECTRIC AND HYBRID BUSES SANCTIONED AND DEPLOYED UNDER FAME INDIA SCHEME PHASE-I

State/City	No of Buses Sanctioned	No of Buses received and deployed
MP/Indore	40	40
UP/Lucknow	40	40
Assam/Guwahati	15	15
J&K	40	40
West Bengal	80	80
BEST Mumbai	40	40
Hyderabad	40	40
Himachal Pradesh	75	75
Navi Mumbai	30	30
MMRDA, Mumbai	25 (Hybrid)	25
Total	425	425

ANNEXURE-II

State / UT	No of Buses Sanctioned	No of Buses received and deployed
Andhra Pradesh	100	100
Bihar	25	25
Dadra & Nagar Haveli	25	25
Delhi	1321	1321
Telangana	300	0
Gujarat	800	625
Karnataka	1121	924
Maharashtra	830	817
Odisha	50	50
Uttarakhand	30	30
Uttar Pradesh	600	600
West Bengal	1230	40
Goa	150	64
Chandigarh	80	80
Jammu & Kashmir	200	200
Total	6862	4901

DETAILS OF ELECTRIC BUSES SANCTIONED AND DEPLOYED UNDER FAME INDIA SCHEME PHASE-II
